

countries during the period?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) and (b). Yes, Sir. A Memorandum of Understanding (MOU) for the year 1989-90 was signed on 5th June, 1989 between Government of India and State Trading Corporation of India for this purpose. An Action Plan has been spelt out in detail in MOU which envisages certain performance and financial targets to be achieved. Arrangements for monitoring of the progress under the Action Plan have also been evolved.

(c) The major countries to which exports were made by the Corporation during the 1987-88 and 1988-89 are USA, UK, USSR, West Europe, Middle East & East Europe Japan Australia, Singapore, Hongkong, Srilanka, Nepal, Iran Afganistan and Algeria.

In term of FOB value, exports to these countries during 1987-88 and 1988-89 amounted to Rs. 574 crores and Rs. 512 crores respectively. Various commodities/items exported during these two years are Agricultural Commodities, Leather, Chemicals & Drugs, Sugar, Textiles & Garments, Meat & Marine Products, Fresh & Processed foods, Engineering & Construction materials, consumer products, sports goods/ASW and others.

#### Revival of Deep Sea Fishing Industry

3509. SHRI T. BALA GOUD: Will the Minister of FINANCE be pleased to state:

(a) the concrete steps taken by the Shipping Credit and Investment Company of India (SCICI) since 1 January, 1989 to revive the sick deep-sea fishing industry;

(b) whether a team of the SCICI officials visited Vizag to prepare a scheme for the

revival of sick fishing companies;

(c) if so, the details of the scheme outlined by this team;

(d) whether due to lack of working capital the fishing units have been unable to send their boats for the fishing;

(e) whether Government propose to send another team to Vizag for early revival of the sick fishing units; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) SCICI has reported that since January 1, 1989 they have completed the study of reschedulement request of 9 deep sea fishing companies.

(b), (e) and (f). With a view to help the small entrepreneurs in formulating their proposals as well as to reduce the cost and time, SCICI has been deputing its officers to the places where the companies are situated, including Vizag. SCICI's officials visited Vizag on September 22, 1988 and May 21, 1989. SCICI has reported that they met representatives of several deep sea fishing companies and discussed issues related to restructuring.

(e) Rehabilitation scheme for each company is considered depending upon the financial position of the respective companies as well as the ability of the promoters in rehabilitating the company's operations. Broadly SCICI follows a set of parameters that include:

(i) correction of imbalance of financial structure of the company by bringing in a reasonable equity.

(ii) a definite schedule for repay-

ment of overdues, and

- (iii) suitable undertaking to comply with various loan stipulations.

(d) SCICI has reported that it is not aware of any unit which has not been able to send the trawlers for fishing due to lack of working capital. However, certain fishing companies have faced difficulty in raising working capital due to their unsatisfactory financial position.

### **Rise In Tea Prices**

3510. SHRIMATI KISHORI SINHA: Will the Minister of COMMERCE be pleased to state:

(a) whether tea prices have been rising in recent months;

(b) whether this has adversely affected domestic consumers; and

(c) if so, the steps taken to regulate tea prices in the domestic markets?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) and (b). There has been some rise in tea prices in the recent months which does have some bearing on the domestic market for tea.

(c) Government have been constantly monitoring the prices of tea and steps are being taken to see that there is no undue rise in domestic price.

[*Translation*]

### **Running of Shatabdi Express between Delhi-Kanpur**

3511. SHRI KESHORAO PARDHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the journey period of "Shatabdi Express" running between New Delhi and Kanpur is proposed to be reduced further;

(b) whether there is any proposal to extend this train beyond Kanpur; and

(c) if so, details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b). Presently, No, Sir.

(c) Does not arise.

[*English*]

### **Change in name of Angamali Railway Station (Kerala)**

3512. PROF. K.V. THOMAS: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received representations from various social organisations in Kerala to rename Angamali railway station in Kerala to Adi Sankara Puri railway station; and

(b) if so, decision taken by Government in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) Change in the name of a Railway Station can be made on the recommendation of the State Government concerned and approval of the Ministry of Home Affairs, Government of India.

### **New Railway Lines in Tamil Nadu**

3513. SHRI R. JEEVARATHINAM: Will the Minister of RAILWAYS be pleased to state: